

DIVISION BENCH

ITEM NO.119

NATIONAL COMPANY LAW TRIBUNAL

ALLAHABAD BENCH

PRAYAGRAJ

IA NO.266/2021 IN CP (IB) No.423/ALD/2019

CORAM:

- 1. SHRI PRAVEEN GUPTA,
HON'BLE MEMBER (JUDICIAL)**
- 2. SHRI ASHISH VERMA,
HON'BLE MEMBER (TECHNICAL)**

Date of Order: 7th May, 2024

Attendance-Cum-Order Sheet of the Hearing.

NAME OF THE COMPANY	SPARTAN ENGINEERING INDUSTRIES PVT LTD V/S NOBLE BUILDTECH LLP
UNDER SECTION	9 IBC

THROUGH PHYSICAL/VIRTUAL HEARING:

ORDER

Due to paucity of time, the matter could not be taken up, hence adjourned to 10th June, 2024.

-Sd-

(Court Officer)

07th May, 2024

*Bipul Kumar Tiwari
(Stenographer)*